NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No.1329/(MAH)/2017

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: State Bank of India

V/s.

Metallica Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016

ORDER

CP No.1329/I&BP/NCLT/MB/MAH/2017

In view of the order passed by the Hon'ble High Court of Bombay in suit No.757/2016 on 15.11.2017, list this matter for hearing on 16.3.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)